

Criminal charges against IAS/IPS officers

2203. SHRI H.K. DUA: Will the PRIME MINISTER be pleased to state:

- (a) the latest figures of IAS and IPS officers against whom criminal charges are being pursued by Government;
- (b) the number of such officers against whom corruption charges are being investigated across the country; and
- (c) the steps Government is proposing to take to ensure that these two vital services do not lose public confidence?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN) : (a) As on 31.03.2010, the number of IAS and IPS officers facing trial on the Criminal charges in CBI cases are as under :-

IAS : 84

IPS : 33

As on 31.03.2010, the number of cases being investigated against IAS and IPS officers by CBI are as under :

IAS : 21

IPS : 6

(b) As on 31.03.2010 the number of IAS and IPS officers against whom cases under PC Act are being investigated by CBI are as under :

IAS : 15

IPS : 1

(c) Government have taken several steps to restore the public confidence in the IAS and IPS. These *inter alia*, include, speedy trial of corruption cases through setting up of Special CBI Courts, conducting disciplinary proceedings against the delinquent officers in a time bound manner, inculcating appropriate values, introducing mid-career mandatory training programme for IAS officers, recognizing and rewarding the good performers by instituting the PM's awards of excellence etc.

Cases investigated by CBI

2204. SHRI SHYAMAL CHAKRABORTY: Will the PRIME MINISTER be pleased to state:

- (a) the total number of criminal and corruption cases that have so far been investigated by CBI;
- (b) the success rate of CBI in solving the problem;
- (c) the staff strength of CBI; and
- (d) the number of pending cases with CBI at present?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN) : (a) Number of cases registered by the CBI during the last three years is as under :

Year	Number of cases
2007	940
2008	991
2009	1119
2010 (upto 28.02.10)	225

(b) The conviction rate of CBI during the last three years is as under :

Year	Conviction rate (%)
2007	67.7
2008	66.2
2009	64.4
2010 (upto 28.02.10)	71.2

(c) As on 28.02.2010, there were 6010 sanctioned posts in the CBI.

(d) As on 28.02.2010, 1120 cases were pending investigation.

Officers in possession of disproportionate assets

2205. SHRI RAJKUMAR DHOOT: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that some officers of All India Services were found to be in possession of assets both movable and immovable far excess than the known source of income;

(b) if so, the details of such officers apprehended during last three years and action taken against each of them;

(c) whether Government could ascertain the common sources of unearned money and costly items in possession of guilty officers; and

(d) the steps Government proposes to check and put a stop to such sources from luring Government Civil Servants leading to corrupt practices?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN) : (a) Yes, Sir.

(b) All India Service comprise of three services viz. the Indian Administrative Service, the Indian Police Service and the Indian Forest Service. Such Information in respect of officers of the three All India.